

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 22nd , 23rd and 29th October 2020, for hearing on 29th October, 2020 as per the sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Shri Justice M. S. Sonak	29/10/2020 (Thursday)	Final hearing matters pertaining to : 1. Appeal from Order : Sr. No. 203 (P.H.), 238 to 243. 2. Criminal Appeals : From Sr. 206(P.H.), 204 208 to 237

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 28th October, 2020

(Kiran A. Bagi)

Registrar (Judicial)